

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 14 of 2011

Dated 1st April,2011

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

Bihar Industries Association

... Appellant(s)

Versus

Bihar Electricity Regulatory Commission

....Respondent(s)

Counsel for the Appellant(s): Ms. Swapna Seshadri

Counsel for the Respondent(s):Present

ORDER

The learned counsel for the Respondent Nos.1 and 2 undertakes to file Vakalatnama and seeks time to file the replies.

It is reported that the connected matter being Appeal No. 27 of 2011 is coming up on 26.04.2011.

Post this matter along with Appeal No. 27 of 2011 on **26.04.2011.**

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

TS/ KS